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A6-74255/2017

Kochi - 682 031
Dated: 08/02/2018

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Acting Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:


Amendment (C.S.No.52)

" In Annexure I, under Sub Division 2 of Division II, the existing entry in Column 4 against category 3 shall be substituted as follows:

" Direct recruitment, appointment by transfer, deputation or recruitment by transfer "

The above amendment will have prospective effect only.

(By Order)


K. Haripal
Registrar (Subordinate Judiciary)
Registrar General In Charge

Explanatory Note

(This does not form part of the amendment but is intended to indicate its general purport)

'Appointment by transfer' is one of the methods of appointment for most of the categories in Division II. This notification is issued to include 'appointment by transfer' as one among the methods of appointment for the category of Confidential Assistant Grade II, High Court.

(P.T.O)

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To

The Additional Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram. (with C/L)
The Accountant General (A&E), Thiruvananthapuram (with C/L)
The Superintendent of Government Presses, Thiruvananthapuram
(He is requested to publish the same in the Gazette and
forward 100 copies of the amendment to this office)
The Director of Kerala Judicial Academy, Athani.
The Additional Director of Kerala Judicial Academy, Athani.
The Joint Registrars, High Court.
The Deputy Director of the Kerala Judicial Academy, Athani.
The Assistant Director of the Kerala Judicial Academy, Athani.
The Deputy Registrars, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Finance Officer, High Court.
The Assistant Registrars & Chief Librarian, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Accounts Officer, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Confidential Assistants to Registrars, High Court.
The Confidential Assistant to the Additional Registrar (General Administration),
High Court.
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The IT Section, High Court (for publishing in the High Court Website)
The G (Accounts - I, II & III) Sections, High Court.
The Notice Board, High Court.
The A1, A2, A3, A4 & A5 Seats, High Court.
The Administrative Records Section, High Court.
The File/Stock File.

Copy submitted to:-

The Honourable the Judges